

SLP(C)... 5001 OF 2005
ITEM No.18

Court No. 5

SECTION III

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

CC 5001
Petition(s) for Special Leave to Appeal(Civil)...../2005

(From the judgement and order dated 24/09/2004 in SBCST 929/2003
of The HIGH COURT OF JUDICATURE FOR RAJASTHAN AT JODHPUR)

ASSISTANT COMMERCIAL TAXES OFFICER

Petitioner (s)

VERSUS

M/S. ALCOBEX METALS LTD.

Respondent (s)

With I.A.1 (c/delay in filing SLP and office report)

With

SLP(C)...../2005 CC 5028

With I.A. 1 (c/delay in filing SLP and office report)

Date : 29/04/2005 These Petitions were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE S.N. VARIAVA

HON'BLE MR. JUSTICE H.K. SEMA

For Petitioner (s)Mr. H.D.Thanvi, Adv.

Mr. A.P.Dhamija, Adv.

Mr. Ram Niwas, Adv.

Mr. Sarad Singhania, Adv.

Mr. Punit Jain, Adv.

Mr. Sushil Kumar Jain, Adv.

Ms. Pratibha Jain, Adv.

For Respondent (s)

UPON hearing counsel the Court made the following

O R D E R

Issue notice.

Tag with Special Leave Petition (Civil) No. 4196 of 2004.

Anita

(Jasbir Singh)

Court Master